

High Court of Jammu and Kashmir at Srinagar

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 845 Dated: 14/10/2019

It is hereby notified that Mr. Aashiq Hussain Sofi S/O Wali Mohd Sofi R/O Kansipora, Yaseen Colony, Tehsil & Distt. Baramulla, on having been appointed as Supervisor in Social Welfare Department (ICDS Wing) vide order No.804-SWD of 2017 dated 16.11.2017, has surrendered his Certificate of Enrollment, as an Advocate, vide his application dated 05.10.2019. Therefore, his Certificate of Enrolment bearing No.JK-325/15 dated 29.09.15 is kept in abeyance.

By Order.


(Mohammad Yasin Beigh) 14-10-19
Additional Registrar

No: 18496-502/CP Dated: 14/10/2019
Copy to the: -

1. Registrar Judicial, High Court Wing Jammu/Srinagar.
2. Principal District & Sessions Judge, Baramulla.
3. Secretary, Bar Council of India, New Delhi
4. President J&K High Court Bar Association, Jammu/Srinagar.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
- ✓ 6. Incharge NIC High Court of Jammu & Kashmir, Srinagar for uploading on official website of the High Court.
7. Mr. Aashiq Hussain Sofi S/O Wali Mohd Sofi R/O Kansipora, Yaseen Colony, Tehsil & Distt. Baramulla for information.


Additional Registrar 14-10-19